

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : SLO Industries Ltd

MAIN PETITION NUMBER : CP/1264/2018

(IA/MA) APPLICATION NUMBERS

New Application IA/354(CHE)/2023; IA/946(CHE)/2022; IA/947(CHE)/2022

ORDER

In IA/354(CHE)/2023 the Applicant is represented by the Ld. Counsel Mr. Varun Srinivasan through video conferencing mode.

IA/354(CHE)/2023 has been filed for progress report (fourth) by the Ld. Liquidator. The same is taken on record with all just exceptions.

Accordingly, IA/354(CHE)/2023 is **disposed off**.

In IA/946(CHE)/2022 and IA/947(CHE)/2022 the Applicant(s) is represented by the Ld. Counsel Ms. Jayanthi K Shah through video conferencing mode.

List IA/946(CHE)/2022 and IA/947(CHE)/2022 before the Regular Bench on **24.03.2023** for further hearing.

-sd-

**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

MS

sd

**(SANJIV JAIN)
MEMBER (JUDICIAL)**